

By Speed Post/Fax

F.No.A.12018/30/2003.AD.III.B
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF EXCISE AND CUSTOMS

Gr. Floor, Hudco Vishala Building,
Bhikaji-Cama Place, New Delhi,
Dated the 29 December, 2016

To,

All the Cadre Controlling Authorities
under Central Board of Excise and Customs.

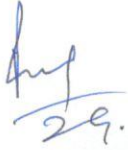
Subject: Framing of Recruitment Rules for the posts of Inspector (Central Excise, Preventive Officer and Examiner) under CBEC, Department of Revenue – regarding.

Sir/ Madam,

I am directed to say that the Recruitment Rules for the posts of Inspector (Central Excise, Preventive Officer and Examiner) under Central Board of Excise and Customs are notified vide G.S.R. 1172 (E) dated 26.12.2016. A copy of the above-mentioned Gazette Notification is enclosed herewith for your kind information and necessary action. It can also be downloaded directly from the website: www.egazette.nic.in

Yours faithfully,

Encls.: As Above



29.12.16

(Rajpal Singh)

Under Secretary to the Govt. of India

Tel. /Fax No.: 26162780

Copy to: (1) Webmaster, DG Systems and Data Management for uploading the same on the website.
(2) DGHRD for information and record;
(3) US (RR), UPSC, Dholpur House, Shahjahan Road, New Delhi;
(4) US (RR), DOPT, North Block, New Delhi.


29.12.16

(Rajpal Singh)

Under Secretary to the Govt. of India